

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

C.A. NO. 7449/2003

M/S. REIZ ELECTROCONTROLS PVT. LTD.
Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, DELHI-I
Respondent (s)

Date : 31/07/2006 This appeal was called on for judgment today.

For Appellant (s) Mr. Rajesh Kumar, Adv.

For Respondent(s) Mr. P.PArmeswaran, Adv.

Judgment of the Hon'ble Mr. Justice Arijit Pasayat pronounce
Lokeshwar Singh Bench comprising His Lordship and Hon'ble Mr. Justice
Panta.

The appeal is disposed of in terms of the signed judgment.

(Shashi Sareen) (Vijay Aggarwal)
Court Master Cour
t Master

Signed Reportable judgment is placed on the file.

